

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE  
DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION  
Central Agricultural University, Imphal (Manipur)

ORDINANCE

Imphal, the 12<sup>th</sup> September, 2008

No. 1 of 2008

No.CAU/Reg/584/Ord/05/ : Whereas the Government of India in the Department of Agricultural Research and Education (Indian Council of Agricultural Research) has approved the making of the first Ordinance regarding the award of Junior Fellowships and Gold Medals to the students of the Central Agricultural University, Imphal, vide letter No. F. No.42-1/94Edn.IV, dated the 25<sup>th</sup> October, 1994.

And whereas, in exercise of the powers conferred by sub-section 2 of 27 of CAU Act, 1992 (No. 40 of 1992) and sub-section(1) of Section 40 of the Statues of Central Agricultural University Act, 1992 (No. 40 of 1992), the Board of Management of Central Agricultural University approved the amendments regarding the award of Junior Fellowships and Gold Medals to the students of the Central Agricultural University, Imphal in Ordinance No. 7 of 1994.

Now, I, S.N. Puri, Vice-Chancellor, Central Agricultural University, Imphal in exercise of powers conferred by sub-section 2 of section 27 of C.A.U. Act, 1992 (No. 40 of 1992) do hereby make amendments in the conditions and procedures for the award of Gold Medal(s) to the M.Sc. students of the Central Agricultural University, Imphal.

*N. Brajendra Singh*

## CENTRAL AGRICULTURAL UNIVERSITY GOLD MEDALS

Central Agricultural University Gold Medal. (hereinafter referred to as "University Gold Medals") shall be awarded to the students of each Masters Degree Programme of the University in the manner and on the conditions prescribed below:

1. One University Gold Medal shall be awarded to a student of Masters Degree Programme in each Faculty who secures at least 8.00 Overall Grade Point in 10 point scale or more in order of merit.
2. In order to be eligible for the award, a graduating student should have completed the Masters Degree Programme requirements within the minimum period of time prescribed for the degree without repeating any examination.
3. A student who had been on Academic and/or conduct probation at any time during the residence in the Central Agricultural University shall not be eligible for the award of the University Gold Medal.
4. If more than one student completing the graduation in a particular programme secure the same OGPA, the consistency in the performance over their entire period of study, participation in the extra-curricular activities as also age (younger preferred) shall be taken into consideration for the award of the University Gold Medal. The Vice-Chancellor shall in that case be advised in taking a decision by a Committee consisting of Director of Instruction, Dean(s) of the concerned College(s) and the Registrar.
5. The name of the insignia of the University shall be inscribed on one side of the medal and the name of the student with the degree and the year of passing on the reverse. Every such medal shall be accompanied with a Certificate of Merit bearing the signatures of the Vice-Chancellor of the University.
6. The Gold Medal shall be awarded to the student at a regular University convocation in which the successful candidates are to be awarded their degree certificates. In case any selected student(s) pray(s) for the award of the degree in absentia, the medal shall be handed over by the Vice-Chancellor after the regular University convocation of the said batch.
7. The names of the Gold Medalists shall be displayed on an Honour's Board to be put up in the main building of the College concerned.

The Ordinance shall come into operation with immediate effect.

*N. B. Singh*

(S.N. Puri)  
Vice-Chancellor